

Room No. -138

District and Sessions Judge, West, THC  
IN THE COURT OF Mr. Prashant Sharma  
Additional District Judge (ADJ)

CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:18

S No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	Civ DJ	637/2016	8906/16	SH. AJAY KALSI Vs. GAON SABHA RANGPURI — 15.09.20
2	EX		398/19	SBI CARDS AND PAYMENT SERVICES PVT. LTD. Vs. NARINDER RUSTAGI — 15.09.20
3	EX		636/19	HDFC Bank Ltd. Vs. UJALA SAINI — 15.09.20
4	Civ DJ		906/19	PRITAM ARORA Vs. SHYAM SUNDER AND ORS — 15.09.20
<b>Issues</b>				
5	Civ DJ		664/19	MEHANDI HASAN KHAN Vs. SHAMIM KHAN AND ORS — 11.08.20
<b>Plaintiff/Petitioner Evidence</b>				
6	Civ DJ		13619/16	JASBIR SINGH Vs. PINKY KAUR — 15.10.20
7	Civ DJ		1417/18	SH RAJINDER AND ANR Vs. SMT ANITA AND ANR — 15.10.20
<b>Defendant/Respondent Evidence</b>				
8	Civ DJ	552/2014	12325/16	DEVENDER SINGH Vs. PRAMOD LUTHRA — 15.07.20
9	Civ DJ	189/2013	7784/16	AMARJEET SINGH KAKKAR Vs. KULDEEP KUMAR SAWHNEY — 16.07.20
10	Civ DJ	331/2016	11028/16	AMARJIT KAUR Vs. SARDAR GURINDER JIT SINGH — 17.07.20
11	Civ DJ	439/2016	8011/16	NEENA MITTAL Vs. S. SARABJEET SINGH — 18.07.20
<b>Misc. Arguments</b>				
12	RCA DJ	20/2014	60936/16	SHANTI DEVI Vs. PREM CHAND AND ANR — 23.09.20
13	Civ DJ		209/17	CHANDER SAKHI KHANNA Vs. BIMLA VOHRA AND ANR — 24.09.20
14	Civ DJ		1344/17	NARINDER KAUR AND ORS Vs. SANTOSH SINGH AND ORS — 25.09.20
15	Civ DJ		1349/18	PRAMOD MITTAL Vs. R K SHARMA AND ANR — 26.09.20
<b>Final Arguments</b>				
16	Civ DJ	20/2016	9908/16	SHRI DOWARKA NATH LOHTIA Vs. MANMOHAN GUPTA — 15.05.20
17	RCA DJ	6/2016	60720/16	MAYA DEVI AND ORS Vs. RAVI PRAKASH — 24.08.20
18	Civ DJ	258/2013	8382/16	SATYAWAN BENIWAL Vs. SASHIKANT JHA — 16.05.20

District and Sessions Judge, West, THC  
IN THE COURT OF Ms. Harleen Singh  
Additional District Judge(ADJ)  
CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:18

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	Civ DJ	252/2016	9505/16	PARTAP SINGH Vs. RAJ NARAIN SINGH 22/07/20
2	Civ DJ	17/2016	9431/16	MS KANAK PRABHA BHATIA Vs. SATISH KUMAR → 22/7/20
3	Civ DJ	726/2016	9232/16	PREM RANI CHAUDHARY Vs. M/S RR BROADCAST MEDIA SERVICES - 22/7/20
4	EX		67/18	INDERJEET SINGH Vs. MAHINDER SINGH AND ANR 22/07/20
5	Civ DJ		342/18	OZONE OVERSEAS PRIVATE LTD Vs. KLB MARKETING 22/07/20
6	EX		703/18	M/S MODELINE FINSTOCK PVT LTD Vs. SUNIL VOHRA AND ORS 22/7/20
7	EX		1183/18	INDERJEET KAUR Vs. VAJINDER KUMAR - 22/7/20
8	EX		1464/18	HDFC BANK LTD. Vs. VIKAS KUMAR - 22/7/20
9	Civ DJ		1368/18	BALDEV RAJ DHAWAN Vs. SHREE ELECTRICAL AND HARDWARE AND ANR. 22/7/20
10	Civ DJ		1369/18	SHRI CHOKA RAM NARANG Vs. SHREE ELECTRICAL AND HARDWARE AND ANR. 22/7/20
11	Civ DJ		300/19	VIMMI TALWAR Vs. VAJINDER KUMAR AND ANR. 22/7/20
12	EX		987/19	DINESH SODHI Vs. ARCHNA BEDI AND ANR. 22/7/20
13	RCA DJ		151/19	SMT MUNNI DEVI Vs. SH AMAR NATH OJHA AND ORS 22/7/20
<b>Plaintiff/Petitioner Evidence</b>				
14	Civ DJ		362/17	PRITHVIRAJ Vs. NARAIN DASS - 29/7/20
15	Civ DJ		892/17	DR. KRISHNA BATRA Vs. SURJIT KAUR → 29/7/20
<b>Defendant/Respondent Evidence</b>				
16	Civ DJ	19/16/2016	12372/16	RAKESH KUMAR Vs. STELLAR INFORMATION TECHNOLOGY PRIVATE LIMITED → 29/7/20
<b>Misc. Arguments</b>				
17	Civ DJ		191/19	HARMEET SINGH Vs. VINOD KUMAR CHADHA 29/7/20
<b>Final Arguments</b>				
18	Civ DJ	719/2011	9130/16	VISHAL GROWER Vs. MANJIT PAL SINGH 29/7/20

ROOM No. 131

**Senior Civil Judge cum RC, West, THC**  
**IN THE COURT OF SH. NITISH KUMAR SHARMA**  
**Civil Judge**  
**CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:24**

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	Misc SCJ		19/19	DR. USHA Vs. S3H REALTY PVT LTD
2	CS SCJ		615/19	KOEING SOLUTIONS PVT LTD Vs. ASHISH SHARMA
3	CS SCJ		940/19	SHYAM INDUS POWER SOLUTION PVT LTD Vs. P.C.S. ASSOCIATES
4	CS SCJ		941/19	SHYAM INDUS POWER SOLUTION PVT LTD Vs. A-ONE ELECTRICALS
5	CS SCJ		1709/19	ROHIT GOYAL Vs. AKREETI INDUSTRIES
6	CS SCJ		1772/19	ARIHANT TRADERS Vs. L.T SOLUTION COMPANY
7	CS SCJ		22/20	DINESH RAI Vs. SANDEEP
<b>Issues</b>				
8	CS SCJ		1048/19	YURAJ PANGNI Vs. GAUTAM NANDI
<b>Plaintiff/Petitioner Evidence</b>				
9	CS SCJ	97/2015	10350/16	RAJ KUMAR Vs. SATISH SHARMA
10	CS SCJ		1236/17	ANJANA Vs. RAVINDER SINGH
11	CS SCJ		668/18	PUSHPA SHARMA Vs. CHANDEREKHA
12	CS SCJ		1215/18	YOGESHWAR Vs. BSES RAJDHANI POWER LTD
<b>Defendant/Respondent Evidence</b>				
13	CS SCJ	462/2007	9972/16	SARVESH CHAND GUPTA Vs. SURESH KUMAR GUPTA
14	CS SCJ	371/2014	9410/16	BHOLA RAI Vs. SAKAL DEV RAI
15	CS SCJ		371/18	INDER MONGIA Vs. SANJAY GROVER
16	CS SCJ		1569/18	SATNAAM SINGH Vs. BSES RAJDHANI POWER LTD
<b>Misc./ Arguments</b>				
17	CS SCJ	469/2014	7070/16	QAYYUM KHAN Vs. MANJI KAUR
18	CS SCJ	90/2015	7335/16	ARCHNA ARYA Vs. AMIT
<b>Misc. Arguments</b>				
19	Misc SCJ		301/17	BHOLA RAI Vs. SAKAL DEV RAI
<b>Misc./ Arguments</b>				
20	CS SCJ		558/18	DEEPAK KAUSHAL Vs. CREDIT INFORMATION BEURO LTD
<b>Misc. Arguments</b>				
21	Misc SCJ		26/19	MOHD. YASIM Vs. SANTOSH SINGH @ FAUJI
<b>Misc./ Arguments</b>				
22	CS SCJ		1577/19	AJEET KAUR Vs. JASLEEN KAUR KOHLI
<b>Final Arguments</b>				
23	CS SCJ	555/2012	7033/16	DINESH KUMAR Vs. RAJESH KUMAR
24	CS SCJ		43/19	LALAN JHA Vs. SCHOLARS ACADEMY, THROUGH DIRECTOR SH SUDHANSHU BAJAJ, DIRECTOR

All cases are fixed for 4/6/2020

District and Sessions Judge, West, THC  
IN THE COURT OF Sh. Pooran Chand  
Additional Sessions Judge  
Criminal Cause List Dated 26-03-2020 Total Cases:7

पूरन चन्द  
POORAN CHAND  
अतिरिक्त सत्र न्यायाधीश-02 (पश्चिम)  
Additional Sessions Judge-02 (West)  
कमरा नं. 154, प्रथम तल  
Court No. 154, 1st Floor  
तीस हजारी कोर्ट, दिल्ली  
Tis Hazari Court, Delhi

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Charge</b>					
1	SC		588/2018	STATE Vs. MANJEET KERKETTA	142 /2018 (Paschim Vihar West) 30-4-ch.
<b>Prosecution Evidence</b>					
2	SC	183/1/2015	56142/2016	STATE Vs. POOJA @ RAKHI KAPOOR	1375 /2014 (Rajouri Garden) 23-4-PF
3	SC	9/1/2015	56450/2016	STATE Vs. MOHD ANWAR	413 /2015 (Paschim Vihar East) 3-6-PF
4	SC	39/15/2015	56343/2016	STATE Vs. IQBAL ORS	435 /2015 (Anand Parbat) 9-7-PF
5	SC		250/2018	STATE Vs. BRIJESH	42 /2018 (Hari Nagar) 16-7-PF
6	SC		759/2018	STATE Vs. REETA DEVI	292 /2018 (Moti Nagar) 16-7-PF
<b>Misc. Arguments</b>					
7	SC		112/2019	STATE Vs. SUNITA ETC	1140 /2014 (Moti Nagar) 28-5-Ary

Room No.  
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पूरन चन्द  
POORAN CHAND  
अतिरिक्त सत्र न्यायाधीश-02 (पश्चिम)  
Additional Sessions Judge-02 (West)  
कमरा नं. 154, प्रथम तल  
Court No. 154, 1st Floor  
तीस हजारी कोर्ट, दिल्ली  
Tis Hazari Court, Delhi

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District and Sessions Judge, West, THC  
IN THE COURT OF Sh. Rajesh kr. Singh  
Additional Sessions Judge

Criminal Cause List Dated 26-03-2020 Total Cases:10

Case Type	Old Case No.	Case No.	Title	FIR/PS	
Appearance		125/2020	STATE Vs. ANKIT JUNEJA	470 /2019 (Moti Nagar)	} 21.05.20
		74/2018	STATE Vs. DINESH MALHOTRA	156 /2017 (Paschim Vihar East)	
		360/2018	STATE Vs. DEEP SINGH RAWAT	240 /2017 (NIHAL VIHAR)	
Production Evidence	50/2016	57612/2016	STATE Vs. SANDEEP SINGH	1243 /2014 (Rajouri Garden)	30.04.20
		58073/2016	STATE Vs. ASHOK KUMAR GOND	252 /2016 (Khyala)	02.07.20
		692/2017	STATE Vs. AJAY @ AJJU + bail appln	279 /2017 (Kirti Nagar)	28.04.20
		484/2018	STATE Vs. RAJESH NAGAR	182 /2018 (Paschim Vihar East)	} 28.09.20
		491/2019	STATE Vs. RAJIV @ RAJU	353 /2019 (Nangloi)	
		704/2019	STATE Vs. SEWA RAM	423 /2019 (Rajouri Garden)	
Documents		533/2018	STATE Vs. CHAN PREET SINGH	110 /2018 (Patel Nagar)	12.05.20

COURT NO. 221

Room No-132

District and Sessions Judge, West, THC  
IN THE COURT OF Mr. Sunil Beniwal  
ASJ/SPECIAL JUDGE (NDPS)

Criminal Cause List Dated 26-03-2020 Total Cases:8

सुनील बेनीवाल  
SUNIL BENIWAL  
अतिरिक्त सत्र न्यायाधीश  
Additional Sessions Judge/  
विशेष न्यायाधीश (एनडीपीएस) पश्चिम जिला  
Special Judge (NDPS), West  
क. नं. 129 तीस हज़ारों न्यायालय, दिल्ली  
Hazarri Courts, Delhi

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	SC 01/5/2018	13/2014	57229/2016	STATE Vs. KALIM ETC.	399 /2013 (Vikas Puri)
<b>Charge</b>					
2	SC 21/5/2018		37/2020	STATE Vs. SOMVIR @ SOMI	368 /2019 (Mundka)
<b>Prosecution Evidence</b>					
3	SC 26/5/2016	16/19/2015	56807/2016	STATE Vs. RAKESH KHANNA	176 /2015 (Hari Nagar)
4	SC 28/5/2016		57872/2016	STATE Vs. RAJENDER KUMAR	286 /2016 (Rajouri Garden)
5	SC 27/5/2016		58110/2016	STATE Vs. GULSHAN AND ORS.	287 /2016 (Paschim Vihar West)
6	SC 21/5/2016		293/2017	STATE Vs. ROHIT	740 /2014 (Patel Nagar)
7	SC 28/5/2016		430/2018	STATE Vs. VINOD KUMAR	0001 /2018 (Anand Parbat)
8	SC 30/5/2018		172/2019	STATE Vs. MAHESH	58 /2019 (Tilak Nagar)

**Chief Metropolitan Magistrate, West, THC**  
**IN THE COURT OF Ms. Neha**  
**Addl. Chief Metropolitan Magistrate**  
**Criminal Cause List Dated 26-03-2020 Total Cases:29**

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
27	Cr. Case		634/2019	STATE Vs. PREM SINGH CHAUHAN	421 /2016 (Ranjit Nagar)
<b>Order on Misc. Application</b>					
28	Ct. Cases	48/P/2015	19646/2016	MANIKA MADAN Vs. MAMTA NAGPAL	/0 (Patel Nagar)
<b>Judgement</b>					
29	Cr. Case		4976/2018	STATE Vs. SURAJ AND ORS	145 /2018 (Patel Nagar)

18/6/20

**District and Sessions Judge, West, THC  
IN THE COURT OF MR. HASAN ANZAR**

Additional District Judge *Case No-137*

**CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:27**

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	Civ DJ	51/2016	9108/16	SUBHASH BHAYANA Vs. MS BEETAL LIVERSTOCKS AND FARMS P LTD
2	Civ DJ	138/2016	12321/16	AJAY SHAMRA Vs. SPACEBIZ SOLUTIONS PVT. LTD.
3	Civ DJ		77/18	AMAZON DISTSRIBUTORS PVT LTD Vs. M/S JUST BUY LIVE ENTERPRISE P LTD
4	Civ DJ		294/18	SAHIL KHURANA Vs. MOHAN LAL YADAV AND ORS.
5	Civ DJ		840/18	HAWA SINGH Vs. RAJESH CHOUDHARY
6	Misc DJ		243/19	VIJAY KUMAR Vs. M.S. DECORATES P. LTD.
7	Counter Claim		23/19	M/S PRINT FAB (INDIA) PVT LTD Vs. M/S MADE BY INDIA
8	Civ DJ		40/20	BIMRO Vs. JAY BHAGWAN
<b>Issues</b>				
9	Civ DJ		331/18	M/S PRINT FAB INDIA P. LTD. Vs. M/S MADE BY INDIA
<b>Plaintiff/Petitioner Evidence</b>				
10	Civ DJ	9/2016	9397/16	SHARANJIT SINGH Vs. LOKESH
11	Civ DJ	39/2016	10048/16	RAM BHAJ KAPOOR Vs. BHAVNISH TULYANI
12	Civ DJ	184/2016	11502/16	RAM BHAJ KAPOOR Vs. URMILA RANI ORS.
13	Civ DJ	215/2016	8891/16	RANJIT SINGH Vs. PRATAP SINGH ORS.
14	Civ DJ	230/2016	10519/16	MRIDULA PARTI AND ANR Vs. SUSHMA PARTI AND ANR
15	Civ DJ	429/2016	11267/16	SURINDER KUMAR BANSAL Vs. MAHINDER SEHGAL ORS.
16	Civ DJ		12941/16	DARA SINGH Vs. AMARJEET SINGH@ MANNI AND OTHERS
17	Civ DJ		964/17	JAI BHAGWAN Vs. BIRMO
<b>Defendant/Respondent Evidence</b>				
18	Civ DJ	617/2016	10010/16	ABDUL QUADIR Vs. MOHD. NAZIM
19	Civ DJ		13629/16	M/S V.R.G. STEELS Vs. M/S BHASIN INFOTECH INFRASTRUCTURE PVT. LTD.
<b>Misc. Arguments</b>				
20	RCA DJ	1/2012	61050/16	CAPT. K.C. SAIGAL (NOW DECEASED) Vs. THE STATE TRADING CORPORATION OF INDIA
21	RCA DJ	29/2016	60898/16	CHANDER DASS Vs. RAMESHWAR PAL
22	Civ DJ	451/2016	12471/16	RAM BHAJ Vs. UNION OF INDIA
23	RCA DJ	21/2016	60773/16	RAMESHWAR PAL Vs. CHANDER DASS
<b>Final Arguments</b>				
24	RCA DJ	2/2016	60884/16	RAMJAS FOUNDATION Vs. BHAIRON PRASAD
25	Civ DJ	322/2016	12197/16	MS WHITELINE POOLS Vs. MS GODREJ AGROVET LTD
26	Civ DJ		12887/16	SUSHMA SHARAD Vs. R K MADAN
27	MCA DJ		5/19	M/S HARI OM UDYOG Vs. M/S QUICK LINK CARGO SERVICE

*13/7/20*

*14/7/20*

*9/7/20*

*23/5/20*

*20/5/20*



**Chief Metropolitan Magistrate, West, THC**  
**IN THE COURT OF Ms. Neha**  
**Addl. Chief Metropolitan Magistrate**  
**Criminal Cause List Dated 26-03-2020 Total Cases:29**

18/6/20

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Cr. Case	80/RN/2013	60397/2016	STATE Vs. MOHMMD WASIM	176 /2013 (Ranjit Nagar)
2	Cr. Case		74553/2016	STATE Vs. RASHID ALI	370 /2015 (Ranjit Nagar)
<b>Misc. cases/purpose</b>					
3	Cr. Case		211/2017	STATE Vs. UNTRACE	0058 /2016 (Patel Nagar)
<b>Misc./ Appearance</b>					
4	Cr. Case		6978/2017	STATE Vs. DEEPAK BHAYA	263 /2017 (Ranjit Nagar)
5	Cr. Case		150/2019	STATE Vs. ABDUL GANI	32 /2016 (Patel Nagar)
<b>Misc. cases/purpose</b>					
6	Cr. Case		1780/2019	STATE Vs. UNTRACE	241 /2018 (Patel Nagar)
7	Cr. Case		1782/2019	STATE Vs. UNTRACE	000190 /2016 (Patel Nagar)
8	Cr. Case		3880/2019	STATE Vs. CANCELLATION	124 /2018 (Ranjit Nagar)
<b>Misc./ Appearance</b>					
9	Cr. Case		4601/2019	STATE Vs. CANCELLATION	0154 /2019 (Ranjit Nagar)
<b>Charge</b>					
10	Cr. Case		74765/2016	STATE Vs. SEIKH RAJAK	0180 /2016 (Patel Nagar)
11	Cr. Case		75321/2016	STATE Vs. MOHD KUSHAAL AND ORS	419 /2016 (Patel Nagar)
12	Cr. Case		2862/2018	STATE Vs. MANISH AND ANR	62 /2017 (Patel Nagar)
13	Cr. Case		4052/2018	STATE Vs. SUBHASH YADAV	332 /2015 (Ranjit Nagar)
14	Cr. Case		7461/2019	STATE Vs. SITA DEVI	221 /2017 (Patel Nagar)
<b>Prosecution Evidence</b>					
15	Cr. Case	22/PN/2014	67351/2016	STATE Vs. DEEPAK KUMAR ETC	250 /2010 (Patel Nagar)
16	Cr. Case	73/RN/2014	65482/2016	STATE Vs. PRAKASH ANAND	315 /2013 (Ranjit Nagar)
17	Cr. Case	58/PN/2014	66906/2016	STATE Vs. CHAND MOHD	621 /2014 (Patel Nagar)
18	Cr. Case	3/PN/2015	68174/2016	STATE Vs. SACHIN SETHI	112 /2015 (Patel Nagar)
19	Ct. Cases	9/P/2016	8689/2016	SEEMA SEHGAL Vs. PAWAN GOYAL ORS	/0 (Patel Nagar)
20	Cr. Case		75247/2016	STATE Vs. JITANDER KUMAR	333 /2013 (Patel Nagar)
21	Cr. Case		3909/2017	STATE Vs. PARMOD @ ANIL	66 /2017 (Patel Nagar)
22	Cr. Case		3474/2018	STATE Vs. SUNIL KUMAR @ SUSSI	363 /2015 (Ranjit Nagar)
23	Cr. Case		7056/2018	STATE Vs. NAWAB ALI	280 /2016 (Patel Nagar)
24	Cr. Case		2909/2019	STATE Vs. MANISH	182 /2018 (Patel Nagar)
<b>Misc. Arguments</b>					
25	Ct. Cases		4924/2018	ASHUTOSH CHADHA Vs. NITISH PIPLANI	/2018 (Patel Nagar)
26	Ct. Cases		12437/2018	SUBHASH CHANDER Vs. ASHOK KUMAR	/2018 (Patel Nagar)

18/6/20